

Joint Site Inspection

Panch No – 1 Mr. Janardan Govind Patil at- Shirki, Tal- Pen, Dist- Raigad
Occupation – Farmer

2) Mr. Shekhar Shrikant Patil at- Shirki, Tal- Pen, Dist- Raigad
Occupation – Tanta Mukti Adhyaksh

We the panch sign below R/o- Shirki, Tal- Pen, Dist- Raigad we the panch and Forest Officer, Vadkhal, and Staff Vadkhal, alongwith Land Record Officer/employee as we were called by them Complainant Mr. Kashinath Jagannath Thakur At- koletiwadi, we have be able to verify the complaint on today dated 05/05/2022 as mentioned in complaint. The Representative of Shirki Village Mr. Ramakant Govind Patil was present on the spot. In the Gat No. 152 Village Bori, Tal- Pen, Dist- Raigad, on behalf of Representative when ask about Gat No- 152 “ in the complaint mention Gat number area adjacent to Kokan education society high school Shirki East direction.”

Regarding the said area Village – Shirki People says that mention in application Mr. Kashinath Jagannath Thakur is Kokan-education society high school Shirki and the area adjacent to East direction Gat number 152 not the area of 152 but that area are Gat number 15.

A joint inspection was conducted with the we the panch and Forest Protection Officer, Vadkhal, Range Staff Vadkhal, Land Record Officer and staff and Villagers of Shirki and complainant Representative of Shirki Village Mr. Ramakant Govind Patil Representative of Shirki Village Mr. Ramakant Govind Patil on behalf of and it is seen that okra tree species has been Planting.

Be the above panchnama we have written the panch as told to the Forest Officer and have signed on the some after we have verified the true facts and after ascertaining the true facts only we have signed on the some in our full consciousness

Place- Shriki
Date – 05/05/2022

Panch no-1 (signed)

Afternoon 13.00 to 14.10

no-2 (signed)

True copy
SM
(S.M. T. Patil)
Adv. for Panch. No. 1